

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Criminal Appellate Jurisdiction)

Cr. Appeal (DB) No. 856 of 2016

Rohan Mahto & others Appellants

Versus

The State of Jharkhand Respondent

(Through V.C.)

CORAM : HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR
HON'BLE MR. JUSTICE RATNAKER BHENGRA

For the Appellant : None

For the State : None

Order No. 15/Dated 19th April, 2021

On repeated call no one appears for the appellants.

Appearance slip on behalf of Mrs. Nehala Sharmin, the learned
APP was sent through E-mail on Sunday, that is, 18.04.2021.

Post this matter tomorrow, that is, 20.04.2021 under the heading
“For Orders”.

(Shree Chandrashekhar, J.)

(Ratnaker Bhengra, J.)

Sharda/Soumya